GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4990 ANSWERED ON:25.04.2013 DEBT OF POWER COMPANIES Saha Shri Anup Kumar

Will the Minister of POWER be pleased to state:

- (a) the debts of power distribution companies in Delhi towards the National Thermal Power Corporation Limited (NTPC), companywise; and
- (b) the steps being taken/proposed to be taken by NTPC to recover them?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) :There are no over dues outstanding from power distribution companies in Delhi to NTPC as on 31.03.2013 against monthly energy bills.
- (b): In view of (a) above does not arise.